

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2692  
ANSWERED ON:17.08.2011  
SIXTH REPORT OF ADMINISTRATIVE COMMISSION  
Choudhary Shri Harish;Singh Shri Ijyaraj

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Administrative Reforms Commission has submitted its Sixth report;
- (b) if so, the details thereof alongwith the main features of the said report; and
- (c) the action taken by the Government on the recommendations of the report?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office(SHRI V. NARAYANASAMY)

(a) : The 2nd Administrative Reforms Commission (ARC) has submitted its Sixth Report titled 'Local Governance – An inspiring journey into the future'.

(b) & (c) : The Sixth Report of 2nd ARC has made detailed recommendations on various issues concerning rural and urban Local Self Government, details of which are given in Annexures – I to IV.

The action taken by the Government is enclosed at Annexure-I (pages 1-100), Annexure-II (pages – 101-130), Annexure – III (pages 131-140 and Annexure-IV (pages 141-143).